

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL
PRADESH)

NOTIFICATION NO. 68

Dated Guwahati, the 31st July, 2021

In supersession of all previous Orders/ Notifications to this effect, Hon'ble the Chief Justice has been pleased to direct that w.e.f. from **02.08.2021**, learned Advocates will have to mention their cases for urgent listing before the concerned Courts in person instead of through e-mail.

This Notification shall remain in force until further orders.

By Order,

Sd/-

REGISTRAR GENERAL

Memo No.HC.III-06/2020/ 3921-3944/G, dated Guwahati the 31st July, 2021

Copy to:

1. The Registrar (Vigilance / Judicial/ Administration/ Estt.), Gauhati High Court, Guwahati.
2. The Registrar, Gauhati High Court, Kohima Bench, Kohima / Aizawl Bench, Aizawl/ Itanagar Permanent Bench, Naharlagun.
3. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
4. The L.R. and Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati, Assam.
5. The President/Secretary General, Gauhati High Court Bar Association, Guwahati.
6. The President/General Secretary, Gauhati High Court Advocates' Association, Guwahati.
7. The Chairman, Bar Council of Assam, Nagaland, Mizoram, Arunachal Pradesh and Sikkim.
8. The President/Secretary, All Assam Lawyers' Association, Guwahati.
9. The President/Secretary, Lawyers' Association, Guwahati.
10. The Joint Registrar (_____), Gauhati High Court, Guwahati.
11. The Director, Law Research Institute, Gauhati High Court, Guwahati.
12. The Deputy Registrar (_____), Gauhati High Court, Guwahati.
13. The Librarian-cum-Research Officer, Gauhati High Court, Guwahati.

14. The Asstt. Registrar (_____), Gauhati High Court, Guwahati.
15. The Court Manager, Gauhati High Court, Guwahati.
16. The Special Officer, Translation Wing, Gauhati High Court, Guwahati.
17. The Project Manager, Gauhati High Court, Guwahati. *He is requested to upload this Notification in the website of the Gauhati High Court.*
18. The P.S. to Hon'ble Mr. /Mrs. Justice _____, Gauhati High Court, Guwahati.
19. The A.O. (Judicial), _____ Section, Gauhati High Court, Guwahati.
20. The Court Masters, Court No. _____, Gauhati High Court, Guwahati.
21. The Court Officer Nos. 1 & 2, Gauhati High Court, Guwahati.
22. The Chief Security Officer, Gauhati High Court, Guwahati.
23. The C.A. to the Registrar General, Gauhati High Court, Guwahati.
24. The Gauhati High Court Notice Board, (Old Block & New Block).


REGISTRAR GENERAL
